## **Declaration of Assets and Liabilities**

Year 2021-22

Dependant-2 Dependant-3

Etc. Name

Name

I, Santosh Kumar, son of Sri Ramashray Prasad, aged 45 years, belonging to stenographer & Private Secretary cadre service presently working as Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. **Details of movable assets**

Self

Description

of weight and value)

Other assets, such as values of claims / interests

(vii)

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse

Name(S)

Dependant-1

Name

NIL

			Name(S)	Name	Hame	Ltc. Haine
			Priyanka Kumari	Pratyush Raj (Son)		
(i)	Cash	10000/-	5000/-			
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 107125/- (2) RD in SBIof Rs. 10000/- P.M for one Year	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	Sahara Universal Multipurpose Society Limited of Rs. 107200/-	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC policy of sum assured Rs500000/-annual premium Rs23848/- (2) NPS tier1 of Rs201358/-	(1) LIC policy of sum assured Rs 100000/- annual premium Rs4144/-	(1) LIC policy of sum assured Rs 300000/- annual premium Rs 19953/-		
(v)	Motor	(1) Hero Passion Pro	NIL	NIL		
	Vehicles (details of make, etc.)	(2) Honda activa 125 (Scooty)		*		
(vi)	Jewellery (give details	Gold-20 gms	Gold-100 gms Silver-250gms	Gold-20 gms		40

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

NIL

Santost Kumar

NIL

Sr. No.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Share in Ancestral property as per HUF at VillGajin Bigha,P.O- Sinawan DisttNalanda	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	19 Dhur plot No-4 of part. khata No18, Rampur chihut, P.s Parasa bajar, Patna.	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided paternal House At- Gajin Bigha,P.O- Sinawan DisttNalanda(Fully Controlled by parents)	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities  $\!\!\!\!/$  overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 <sup>th</sup> Feb. 2021.
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	- NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs31136 /- for the Assesment Year 2021-22 PAN No- BXMPk5781N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

reisoliai Detali	
GPF/CPF/PRAN No.	:- PTS/BLA-1211
Gender	:- M (M/F)
Date of Birth	:- 0 2 1 2 1 9 7 6 (DD/MM/YY)
Class/Group	:- B (A/B/C)
Cader	:- Bihar Legislative Assembly Secretariat Service.
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

> Signature- Santosh Kumar Name of Employee:-Santosh Kumar Designation: Private Secretary

Place: Patna Date : 15.02.22

C.

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.